

ATTENDANCE COM ORDER SHEET OF THE HEARING OF CHENNAI
BENCH, CHENNAI. NATIONAL COMPANY LAW TRIBUNAL HELD ON14-12-16
10.30 AM.PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY MEMBER JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ MEMBER JUDICIAL

APPLICATION NUMBER

TCP 10/2016

PETITION NUMBER

M/s SAMUTHRA LAKSHMI

NAME OF THE PETITIONER(S)

SPINNERS (P) LTD

NAME OF THE RESPONDENT(S)

UNDER SECTION

397/398.

Sr. No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	T.V.P. Sai Vihari for Cibi Vishnu	Counsel Mr P2	T.V.P. Sai Vihari
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P. J. Rishikesh
Counsel

Counsel for
R2 & R4

P. J. Rishikesh

ORDER

Shri T.V.P. Sai Vihari, Counsel for P2 present.
Shri P. J. Rishikesh, Counsel for R2 & R4 present.
Both the Counsels reported that the matter is
~~likely~~ ^{likely} to be settled between the
parties and prayed time for reporting the
outcome of the same. Time extended at
request. Put up on 12.01.2017 at 10.30 A.M.

Ch. Mohd. Sharief Tariq
Member (Judicial)

K. Anantha Padmanabha Swamy
Member (Judicial)